

, ITEM NO.43

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 13937/2015

CHAIRMAN AND MANAGING DIRECTOR ALLAHABAD BANK AND ORSAppellant(s)

VERSUS

ALLAHABAD BANK STAFF ASSO. AND ORS

Respondent(s)

(with appln. (s) for impleadment and permission to bring additional facts and documents on record)

Date : 01/09/2016 This appeal was called on for hearing today.

For Appellant(s) Mr.Gaurav Singh,Adv.

M/s Mitter & Mitter Co.,Adv.

For Respondent(s) Mr.Animesh Upadhyay,Adv.

Mr. Rajiv Ranjan Dwivedi,Adv.

UPON hearing the counsel the Court made the following

O R D E R

File not received.

List the matter again on 18.10.2016.

(M V RAMESH)

Registrar

SB